(b) whether the committee appointed to examine all aspects of safety has submitted its report; if so, what are the details thereof; and

(e) what steps Governmnt hav_e taken to ensure Safety of passengers?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARMOHAN DHAWAN): (a) Airbus A-320 aircraft have been reinducted in the external sector of the Indian Airlines with effect from 28th October, 1990 and in the domestic sector of the Indian Airlines with effect from 3rd December, 1990.

(b) and (c) The report of the Technical Committee under the Chairmanship of Air Marshal S. S. Ramdas to evaluate the state of preparedne'ss of Indian Airlines for the safe opsration of the A-320 aircraft has been received, A Copy of the report has already been placed in the Parliament library (Index No. 621. 13252 R). NO

The recommendations of the Ramdas Committee pertain tO;

(i) Training of Pilots

(ii) Training of 'A' and 'C Engineers

(iii) Maintenance infrastructure

(iv) Maintenance/Operating procedures and use of minimum Equipment List (MEL).

(v) Integrated Management System to coordinate all the activities related to rectification of the deficiencies noted.

Indian Airlines has taken adequate steps «to implement these recommendations.

Setting up of Numaligarh Refinery in Assam

*56. DR. NAGEN SAIKIA: Will the Minister of PETROLEUM AND CHEMI-CALS be pleased to state;

(a) what will be the refining capacity of the proposed Numaligarh Refinery in Assam; (b) by when the work of setting up of the Refinery is likely to be started;

(c) how many hectares of land have been acquired for the purpose; and

(d) whether any compensation has been given to the land owners for acquiring their lands; if so, the details thereof?

THE MINISTER OF PETROLEUM AND CHEMICALS AND PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): (a) The proposed refinery at Numaligarh is planned to have the initial refining capacity of 3. 00 million tonnes per annum.

(b) The preliminary activities for implementation of the Refinery project have already been started by M/s IBP Co. Ltd.

(c) No land has been acquired so far.

(d) The question does not arise at this stage in view of (c) above,

Protests and dharnas by the teachers and non-teaching staff of the North EasternHills University, Shillong

◆57. SHRI G. G. SWELL; Will the Minister of HUMAN RESOURCE DE-VELOPMENT be pleased to state:

(a) whether teachers and the non-teaching staff of the North Eastern Hills University, Shillong have staged protests and dharnas against alleged irregularities and mismanagement by the administration of the University;

(b) if so, what are the details in this regard;

(c) how much money has been given to this University for the construction of quarters for the teaching Staff and when; and

(d) how many quarters have been sanctioned and how many have been completed so far?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI RAJ-MANGAL PANDE); (a) and (b) There have been some demonstrations by teaching and non-teaching Staff Associations of North Eastern Hill University to press for their demands. The main demands of the Teachers' Association $are_{(}$ inter-alia:

- Action against misbehaviour and manhandling of the teachers in the University by an employee;
- Speedy implementation of Merit Promotion Scheme;
- Promotion of Lecturers to Senior/ Selection Grade;
- Provision of free hard-furnished accommodation to all teachers; and
- Visible steps to tone up administration.

The demands of the non-teaching Staff Association include, inter alia;

- Independent administrative status to School of Agricultural Sciences and Rural Development at Medzi-phema, Nagaland;
- Timely remittance of grants to various compuSes of the University;
- Upgradation of certain posts;
- Revision of pay-scales of certain posts; and
- Promotio_n °f welfare schemes.

(c) and (d) According to the information furnished by the University Grants Commission, the Commission approved construction of 50 staff quarters at an estimated cost of Rs. 53. 11 lakhs in 1983, and 150 quarters in 1986 at an estimated cost of Rs. 504. 87 lakhs. According to the information furnished by the University, 49 quarters have been completed and occupied, and other 18 staff quarters are expected to be completed by 1991. Approval of loan by the Asian Development Bank for the North Madras Thermal Power Project

*58.SHRIS.VIDUTHALAI VIRUMBI;SHRIV.GOPALSAMY;

Will the Minister of ENERGY be pleased to Btate:

(a) whether Asian Development Bank has approved to extend loan for the North Madras TJjormal Power Project;

(b) if so, what are the details thereof; and

(c) *vff* it is the estimated generation capacity of this project and by when it is likely to be commissioned?

THE MINISTER OF ENERGY (SHRI KALYAN SINGH KALVI); (a) to (c) The Asian Development Bank (ADB) have extended a loan of US \$ 227. 40 million for the implementation of the North Madras Thermal Power Project Stage-I (3x210 MW). A loan of US \$ 150 million was Sanctioned by the ADB in 1986-87 for the first two units of 210 MW each of the proposed station. The second loan of US \$ 200 million sanctioned by the ADB in December, 1990 covers a loan assistance of US \$ 77.40 million 'for the third unit of 210 MW of the proposed station. The loan is to be repaid over a period of 25 years, including a grace period of 5 years. The loan carries a variable rate of interest currently 6. 36 per cent plus a commitment charge of 0. 75 per cent per annum. The project is likely to be commissioned as under: -

Unit-1	210 MW	June, 1993
Unit-2	210 MW	December, 1993
Unit-3	210 MW	June, 1994

Agreement with Australia

*59. SHRI SUNIL BASU RAY: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that Government have recently entered: ihto, an agreement